

(SHRIMATI KRISHNA SAHI): (a): The Central Investment Subsidy Scheme was introduced in 1971 and was operative up to 30.09.1988. The Scheme was not extended beyond 30.09.1988. Some of the State Governments had asked for further continuation of the Scheme.

(b) & (c) : The Scheme started in 1971 was extended from time to time and the last extension was granted up to 30.09.1988. The Scheme was not extended beyond 30.09.1988. However, certain industrial units had, by default, drawn the first instalment sanctioned after 30.09.1988, which was sought to be recovered from those units. The Government is not aware of any crisis being faced by these units due to non extension of the subsidy.

Implementation of IRDP

1343. SHRIMATI BHAVNA CHIKHLIA: Will the PRIME MINISTER be pleased to state:

(a) whether the benefits under Integrated Rural Development Programme do not reach upto the needy persons particularly to Scheduled Castes/Scheduled Tribes in Gujarat and other States;

(b) whether the Government are likely to undertake any survey in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a): In order to ensure that benefits under the Integrated Rural Development Programme (IRDP) reach needy persons it is stipulated that only Below Poverty Line (BPL) families should be assisted and 50 per cent of such families should belong to SC/ST category. During 1993-94 almost 52% of IRDP beneficiaries in Gujarat and 53% beneficiaries at the all-India level were SC/STs.

(b) and (c): The Government undertakes periodical concurrent Evaluation surveys to assess, inter-alia, whether benefits under the programme reach the target group. There have been four such Evaluation surveys so far. According to the third round of Concurrent Evaluation survey in 1989, (the results of which have been published), about 29% of the beneficiaries belonged to Scheduled Caste and 16% to Scheduled Tribe. As many as 83 per cent of families assisted were either destitute, very very poor or very poor.

Council of Scientific and Industrial Research

1344. SHRI SRIKANTA JENA: Will the PRIME MINISTER be pleased to state:

(a) whether the CSIR, the country's premier research and development organisation has turned into consultancy service; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT

OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) No, Sir. The CSIR carries out R&D and provides other S&T services including consultancy to diverse sectors. The contribution of consultancy in the year 1993-94 had been of Rs. 15 crores only as against government grant of Rs. 316 crores and income of Rs. 94 crores derived from external sources.

(b) Does not arise.

Indo-US Commission on Science and Technology

1345. SHRI SARAT PATTANAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether Indo-U.S. Commission on Science and Technology met recently to review the progress of collaboration in Science & Technology fields; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) No, Sir.

(b) Does not arise.

Rural Development Schemes

1346. DR. MUMTAZ ANSARI: Will the PRIME MINISTER be pleased to state:

(a) whether various rural development schemes are being implemented in all over the country properly;

(b) if so, whether all such schemes are also being implemented in the Kalsi (Nilokheri), Farekpur (Yamuna Nagar), Kahangarh and Narayangarh (Sahahabad- Markanda) of Haryana for denotified, nomadic tribes (Sansi);

(c) if so, the number of families benefited, scheme-wise, year-wise during the last three years; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) Major rural development schemes viz. (i) Jawahar Rozgar Yojana (JRY), (ii) Integrated Rural Development Programme (IRDP) and training of Rural Youth for Self Employment (TRYSEM) are being implemented in all over the country. In order to ensure proper implementation of these programmes, several steps are taken by the Government to have close monitoring of the programme through periodical progress reports, meetings of high level coordination committees at State /Central level, workshop / Seminars of Project Directors of DRDAs, prescribed schedules of inspection for officers at various levels etc.

(b) to (d) The above programmes are also being implemented in all the blocks of Haryana. However, block-wise / caste-wise information is not maintained.